

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 263 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company: Fakirsons Papchem Pvt Ltd
V/s
Hitkari Packaging Pvt Ltd

Section: Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Jaimin R Dave appeared for the Operational Creditor.
Corporate Debtor appears to be served with notice but no one appeared.
Matter to proceed ex-parte hearing against the Corporate Debtor.
Matter to appear on 11.11.2020


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 14th day of September, 2020


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)